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SLP(C)No. 55 OF 2000

ITEM No.15

Court No.10

SECTION YVII
A/N MATTER

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No.55/2000

(From the judgement and order dated 20/08/1999 in MJC 210/97
of The HIGH COURT OF PATNA)

KAUSHALYA DEVI

Petitioner (s)

VERSUS

SARO DEVI AND ORS.

Respondent (s)

(With Office Report)

Date : 19/04/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.C. LAHOTI
HON'BLE MR. JUSTICE D.M. DHARMADHIKARI

For Petitioner (s) Mr. R.K. Gupta,Adv.
for Mr. K.K. Gupta,Adv.

For Respondent (s) Mr. Lakshmi Raman Singh,Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....J
.SP2

Service is complete.
List for final hearing.

.SP1

(Neena Verma)
Court Master

(Radha Rani Bhatia)
Court Master